

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 167 of 2013

Dated : 4th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Power Grid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ..Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : Mr. S. Vallinayagam for R-7

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter for hearing on
22.01.2014.

COURT MASTER